Subject:-Weekly Report in respect of important developments in CBEC for the week – 28.11.16 to 02.12.16 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –28.11.16 to 02.12.16.

1. **Administrative Changes:-**
   - Order regarding assigning of additional charge of post of Commissioner, Trichy Customs(Preventive) and Tuticorin, Customs House Commissionerate to Shri Mayank Kumar, Commissioner, Customs, Chennai-II from 17.12.2016 to 01.01.2017 has been issued vide Office Order No. 10/2016-DGHRD dated 29.11.2016.
   - Order regarding foreign assignment of Shri Abhai Kumar Srivastav, IRS as Finance Expert on the UN Panel of Experts concerning Sudan (Darfur) Sanctions Committee has been issued vide Office Order No. 140/2016 dated 30.11.2016.
   - Order regarding appointment of Shri Rakesh Agarwal, Assistant Commissioner, DG(GST), Delhi as OSD in GST Council Secretariat on loan basis has been issued vide Office Order No. 141/2016 dated 01.12.2016.
   - Order regarding assignment of additional charge of the post of Chief Commissioner, Customs, Chennai to Shri C.P. Rao, Chief Commissioner, Service Tax, Chennai has been issued vide Office Order No. 142/2016 dated 01.12.2016.

2. **Legislative Changes:-**
   - Notification No. 54/2016-Cus(ADD), dated 29.11.2016 has been issued to levy definitive anti-dumping duty on Axle for Trailers originating in, or exported from People’s Republic of China.
   - Notification No. 59/2016-Cus, dated 01.12.2016 has been issued to further amend notification No. 12/2012-Customs dated 17th March, 2012, so as to withdraw CVD exemption on gold coins having gold content not below 99.5%, and gold findings.
   - Notification No. 35/2016-CE, dated 28.11.2016 has been issued to exempt Point of Sale (POS) devices and goods required for its manufacture from central excise duty till 31st March, 2017
   - Notification No. 36/2016-CE, dated 01.12.2016 has been issued to further amend notification No. 12/2012-Central Excise dated 17th March, 2012, in respect to the excise duty exemption on branded gold coins of purity 99.5% and above.
   - Notification No. 51/2016-ST, dated 30.11.2016 has been issued to amend Place of Provision of Services Rules, 2012 so as to exclude 'online information and database access or retrieval services' from the definition of 'telecommunication services'.
3. Any Circular/Instruction:-

- The Legal Cell has issued an instruction dated 1.12.2016 regarding need for timely forwarding proposal for fresh appointment/extension of tenure of SPPs handling CBEC cases before Subordinate Courts/Courts of Session and High Court.

(Hemambika R. Priya)
Commissioner(Coord)

1. Chairman, CBEC
2. Member (Admn)
3. Member (Budget/GST)
4. Member (Cus & Legal)
5. Member (CX/ST/IT)

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